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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1337/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: J J Plastalloy Pvt.Ltd
V/s.
Santoshi Barrier Film India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Viraj Parikh i/b Keystone Partners	Adv. for Petitioner	V.J. Parikh
2.	Mr. Ashish Gratagat & Ms. Chaitrika Patki i/b Vidhii Partners.	Adv. for Corp. Debtor	Chaitrika

ORDER

CP No.1337 / I&BP/NCLT/MB/MAH/2017

At request of the Corporate Debtor, list this matter on 21.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)